

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4231
ANSWERED ON:02.05.2012
CASUAL WORKERS IN BSNL
Natarajan Shri P.R.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of casual labourers working in Bharat Sanchar Nigam Limited (BSNL)/Mahanagar Telephone Nigam Limited (MTNL) across the country as on date, State-wise;
- (b) whether their wages are fixed according to IDA wages as per equal remuneration act;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken to fix monthly wages on IDA to casual labourers and to provide them social security?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) The number of casual labourers in MTNL is 'Nil'. In case of BSNL the total number is 3361. The circle-wise details of casual labourers is given in the Annexure.
- (b) to (d) Casual labourers of BSNL are being paid @ 1/30th of the minimum of Group 'D' Central Dearness Allowance (CDA) pay scale plus DA and which is more than the minimum wages as per the Minimum Wages Act. These wages are also as per the provision contained in equal Remuneration Act. Social Security measure like Provident Fund and ESI are being provided to these casual labourers.